

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 670 of 2019

IN THE MATTER OF:

Sales Tax Department, State of Maharashtra

...Appellant

Versus

Calyx Chemicals and Pharmaceuticals & Ors.

...Respondents

Present

For Appellant: Mr. Prashant S. Kenjale, Advocate.

For Respondent: Mr. Abhijeet Sinha and Mr. Gaurav Arora, Advocate for

O R D E R

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk